

Central Administrative Tribunal
Principal Bench

O.A. No. 1358 of 1999

(X)

New Delhi, dated this the 14th March, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALI, MEMBER (J)

1. Shri Alok Kumar,
S/o late Shri Harish Chandra,
R/o 1017, Gulabi Bagh,
Delhi-110007.
2. Shri Sanjay Kumar Dhall,
S/o Shri K.L. Dhall,
R/o X-970, Tiraha Behram Khan,
Daryaganj,
New Delhi-110002.
3. Mrs. Shobha Dutta,
W/o Shri Satyajit Dutta,
H-20, INA Colony,
New Delhi.
4. Shri P.K. Srivastava,
S/o Shri S.B.L. Srivastava,
R/o WZ-1532, Nangal Raya,
New Delhi-110045.

... Applicants

(By Advocate: Shri Harvir Singh)

Versus

1. Union of India
through Secretary,
Dept. of Personnel & Training,
Ministry of Personnel, P.G. & Pensions,
North Block, New Delhi.
2. The Director,
Central Bureau of Investigation,
Block No. 3, 3rd Floor,
CGO Complex, Lodhi Road,
New Delhi-110003.
3. Shri Devender Chauhan
4. Shri D. Sahoo
5. Shri A.K. Gupta
6. Shri V.T. Kuriakose
7. Shri T.K. Roy Choudhary
8. Mrs. Seema Pahuja
9. Shri Vivek Dhir
10. Shri Vipin Kumar
11. Shri K.K. Singh

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12. Shri B.M. Chonkar
13. Shri N.M. Parab
14. Mrs. W. Gladys Jayanthi
15. Shri Barun Bhattacharjee
16. Shri Prakash Thapa
17. Shri B. Shankar Rao
18. Shri Lalji Yadav
19. Shri S. Jayaraman
20. Shri N.R. Thakur
21. Shri V.K. Lakshminarayanan
22. Shri Rafique Ahmed
23. Shri Jagdish Prasad
24. Shri M.S. Phartyal
25. Shri S. Bill Chirstidoss
26. Shri P. Muhilan
27. Shri Subhash Chander
28. Shri Anil Kumar Sharma . . Respondents

(By Advocate: Shri M.K. Bhardwaj proxy
counsel for Shri A.K. Bhardwaj)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. It is not denied that the seniority list of Sub-Inspectors as on 1.1.95 impugned in the present O.A. was also challenged in O.A. No. 1694/99 Ranbir Singh & Others Vs. Union of India & Others which was decided by the Tribunal vide its order dated 15.12.2000. In the aforesaid order the seniority list as on 1.1.95 was quashed and set aside and the promotion given to the private respondents in

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that O.A. was also quashed and set aside.

Respondents were directed to recast the aforesaid seniority list in the light of the observations contained in that order and constitute a review DPC to consider the claims of those applicants for promotion to the post Inspector in CBI as per revised seniority list.

3. As the seniority list of Sub-inspectors in CBI as on 1.1.95 impugned in the present O.A. already stands quashed and set aside nothing survives in the O.A.

4. While implementing the Tribunal's aforesaid order dated 15.12.2000, respondents should also examine the claims of the applicants in the present O.A.

5. Subject to the above the ^{^ 69} stands disposed of. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

'gk'

S.R. Adige
(S.R. Adige)
Vice Chairman (A)